THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c). The Government of Andhra Pradesh have proposed construction of 1000 cyclone shelters during the Seventh Five Year Plan. Several other State have also sent their proposals. The seheme has not been finalised yet by Government of India.

Child Labour

4094. SHRI I. RAMA RAI: Will the Minister of LABOUR be pleased to state:

(a) the number of children being used as Labour in the country, industry-wise;

- (b) whether there is any proposal for introducing directly and indirectly a disincentive to the child labour in the country; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRIP. A. SANGMA): (a) A statement showing the children in different areas of employment in India according to the 1971 census is given below.

(b) and (c). Yes, Sir. The Bill entitled . "The Child Labour (Prohibition & Regulàtion) Bill, 1986," inter alia, intends to enhance the penalties for violation of provisions relating to the employment of children. This Bill has been passed by Rajya Sabha.

Children working in different areas of employment in India according to 1971 · Census.

. No	Nature of activity	No. of child workers in thousands	Percentage
•	Cultivation	3,870	36.05
2.	Agricultural labourers	4,586	52.72
•	Livestock, forestry, fishing, hunting, plantations, orchards, etc.	88 5	8.25
•	Mining and quarrying	24	0.22
5.	Manufacturing, processing, se repairs, etc.	erving, 653	6.08
	(a) Household industry	338	3.15
	(b) Others	315	2.93
i.	Construction	59	0.55
'. ·	Transport, storage and communication	۵2	0.39
3.	Trade and commerce	211	1.97
).	Other Sarvices	405	3.77
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